

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 – IA/533(AHM)2024
ITEM No.231 – IA/668(AHM)2024
in
CP(IB)/40(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sicer Inkera Private Limited

.....Applicant

Vs.

Ramos Ceramic Private Limited

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amrish Gandhi, PCS

For the Respondent : Mr. Arpit Singhvi, Adv.

Resolution Professional : Mr. Bhavan Trivedi, Adv

ORDER

IA/533(AHM)2024 & IA/668(AHM)2024

Ld. Counsel for the respondent seeks time to file reply within two days.

List for filing reply on 03.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)